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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 28.08.2018.

PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao vittanala**,
2.Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP 274/16, TP 118/17	For being mentioned	Sec 433(e)/ 433(f) of CA 1956	Fedex Express Transportati on & Supply Chain Services(India) Pvt. Ltd.,	Rajkumar M.D.	Pickthemup Technologies Pvt. Ltd.	

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

PETITIONER/s :

Resolution by member

RESPONDENT/s :

(Pankaj Srivastava)

ORDER

Heard Shri Pankaj Srivastava, learned RP for the Petitioner. Post the case on 06.09.2018.

Prema Murray - Steno.
Member(T)

Prema Murray – Steno.

Shri Rajeswara Rao vittanala
Member (J)